## WILL BE TAKEN UP ON 4<sup>TH</sup> SEPTEMBER, 2015

## HARYANA VIDHAN SABHA

## **Un-Starred Questions**

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Wednesday, the 2<sup>nd</sup> September, 2015.

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## Action Taken on the FIR's

whether it is a fact that FIR No 222/12 under section 420/467 and 471 IPC had been registered against Parsavnath Builders and Company in Murthal Police Station (Rai) Sonepat and thereafter three FIRs had also been registered against the said company but no arrest has been made so far; if so, the reasons thereof?

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Chandigarh: The 25<sup>th</sup> August, 2015 SUMIT KUMAR, Principal Secretary, Haryana Vidhan Sabha